

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 7048 of 2018

Gau Gyan Foundation ***Petitioner***

Ms. Mrinalini Padhi, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for State

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

ORDER

13.04.2023

Order No.

24. 1. The Cuttack Municipal Corporation (CMC) is yet to file an affidavit. The affidavit be filed by the CMC positively within eight weeks.
2. List on 18th July, 2023.



(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

S. Behera